

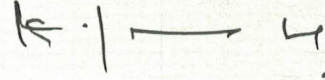
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNISTAR TRADELINK PRIVATE LIMITED
OPERATING IN TRADING OF PRECIOUS METALS AT MUMBAI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Unistar Tradelink Private Limited CIN U74120MH2011PTC212550
2. Address of the registered office	2, Krishna Dham, Raheja Township, L.S. Raheja Marg, Malad (East), Mumbai, Maharashtra 400097
3. URL of website	Not Maintained
4. Details of place where majority of fixed assets are located	Corporate Debtor has only financial assets and has no Plant & Machinery and Immovable property
5. Installed capacity of main products/ services	Not Applicable. The Corporate debtor is engaged in the trading of precious metals.
6. Quantity and value of main products/ services sold in last financial year	For FY 2021-22, the sales of the main product (gold 99.5 bar) were Rs. 1,71,43,000. Thereafter no turnover in F.Y. 2022-2023. Now the company doesn't hold any inventory/stock.
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please connect to: cirp.unistar@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.unistar@gmail.com
10. Last date for receipt of expression of interest	28/12/2023
11. Date of issue of the provisional list of prospective resolution applicants	02/01/2024
12. Last date for submission of objections to the provisional list	06/01/2024

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13.	Date of issue of the final list of prospective resolution applicants	09/01/2024
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	06/01/2024
15.	Last date for submission of resolution plans	25/01/2024
13.	Process email id to submit EOI	cirp.unistar@gmail.com

Kindly note that the timelines have been reduced keeping in mind the deadline for completion of CIR Process.


Sd/-

CA Kailash Shah
Resolution Professional
Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511
505, 21st Century Business Centre, Nr. World Trade Centre,
Ring Road, Surat-395002, Gujarat

For UNISTAR TRADELINK PRIVATE LIMITED
2, Krishna Dham, Raheja Township, L.S. Raheja Marg,
Malad (East) Mumbai, Maharashtra 400097

Date: 21.12.2023

Place: Mumbai